

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.8164/2010

(Arising out of impugned final judgment and order dated 22/08/1989
in WPC No. 3209/1980 passed by the High Court of Judicature at
Allahabad, Lucknow Bench)

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

YADVENDRAM BIKARAM SINGH

Respondent(s)

(With appln. (s) for c/delay in filing SLP and c/delay in refiling
SLP and exemption from filing O.T. and permission to file
additional documents and interim relief and office report)
(For final disposal)

Date : 22/02/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s)

Mr. Garvesh Kabra, Adv.
Mr. Abhishek Chaudhary, AOR

For Respondent(s)

Mr. Dhruv Mehta, Sr. Adv.
Dr. Sushil Balwada, Adv.
Mr. Vivek Mishra, Adv.
Mr. Sandeep Kumar Mishra, Adv.
Mr. Rohit Singh, AORUPON hearing the counsel the Court made the following
O R D E RLet the matter be listed in the last week of August,
2016, for final disposal on a non-miscellaneous day.

Signature Not Verified

Digitally signed by
Gulshan Kumar Arora

Date: 2016.02.23

16:16:59 IST

Reason:

(Chetan Kumar)
Court Master(H.S. Parasher)
Court Master